

SPECIAL BENCH  
COURT - I

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/405(KB)2017  
IA(COMPANIES.ACT)/118(KB)2022, IA(COMPANIES.ACT)/42(KB)2023,  
COMP.APPL/122(KB)2018, COMP.APPL/477(KB)2017,  
COMP.APPL/449(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	KISHORE KEJRIWAL & ANR VS GOLD SILVER ARTS PVT LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Sunil Gupta, Adv. : For Petitioner  
Mr. Ram Maroo, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent  
Mr. S.G. Muskara, Adv.  
Mr. Rahul Singh, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the petitioner accepts the original script of the share certificate furnished by Ld. Counsel for the respondent.
3. Post this matter tomorrow i.e. **19/07/2024** for further consideration.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**